

The Ministry has also been implementing a Centrally Sponsored Scheme namely 'Swarna Jayanti Shahri Rozagar Yojana (SJSRY)' which has now been restructured into National Urban Livelihoods Mission (NULM). The Employment through Skill Training and Placement (EST&P) component of NULM aims at providing skill training to urban poor so that they can find gainful employment or set up self-employment ventures or secure salaried employment.

Temporary and permanent shelters for homeless

2099. SHRI AHMED PATEL:

SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether action plans regarding provision of temporary and permanent shelters for homeless in urban areas in the country have been formulated, if so, the details thereof;

(b) the number of shelters available for homeless in urban areas, and the estimated requirement, State-wise; and

(c) the budget allocation made and proposed to be made to provide shelters to homeless in urban areas and within what period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]:

(a) to (c) It is the primary responsibility of the State Governments to provide temporary and permanent shelters for homeless in urban areas in the country. However, in order to supplement the initiatives taken by State/UT Governments, Ministry of Housing and Urban Poverty Alleviation has introduced a new Scheme namely 'Shelter for Urban Homeless (SUH)' to provide permanent shelters with basic facilities to urban homeless as a component of the National Urban Livelihoods Mission (NULM). This scheme is applicable in all the District Headquarter towns and other towns having population of one lakh or more.

As per the guidelines of the scheme, the State/UT Governments can utilize the funds released under National Urban Livelihoods Mission (NULM) for construction, operation and maintenance of shelter for urban homeless as per their requirement. Surveys regarding numbers of homeless are done by States/UTs and accordingly requirement of shelters is estimated by them. State-wise allocation of funds under NULM for the year 2014-15 is given in the Statement.

Statement

A statement showing state-wise allocation of funds under National Urban Livelihoods Mission (NULM) during the current year (2014-15)

		(₹ in lakhs)
Sl.No.	Name of the States/UTs	2014-15
1.	Andhra Pradesh	5573.83
2.	Bihar	4518.44
3.	Chhattisgarh	2201.69
4.	Goa	91.94
5.	Gujarat	10932.87
6.	Haryana	3571.39
7.	Himachal Pradesh	250.13
8.	Jammu & Kashmir	1449.95
9.	Jharkhand	3295.80
10.	Karnataka	9484.48
11.	Kerala	1855.84
12.	Madhya Pradesh	7812.59
13.	Maharashtra	22814.89
14.	Odisha	2308.77
15.	Punjab	3846.35
16.	Rajasthan	6532.15
17.	Tamil Nadu	10730.45
18.	Telangana	5692.60
19.	Uttar Pradesh	15797.72
20.	Uttarakhand	962.76
21.	West Bengal	10474.41
22.	NCT of Delhi	5353.04
23.	Puducherry	342.12
24.	A & N Islands	55.08
25.	Chandigarh	537.59
26.	Dadra and Nagar Haveli	50.09
27.	Daman and Diu	34.80

Sl.No.	Name of the States/UTs	2014-15
28.	Arunachal Pradesh	716.53
29.	Assam	5375.77
30.	Manipur	1018.54
31.	Meghalaya	799.26
32.	Mizoram	1307.05
33.	Nagaland	953.84
34.	Tripura	1261.65
35.	Sikkim	276.91
TOTAL		148281.29

Funds for Rajiv Awas Yojana

2100. SHRI PARIMAL NATHWANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the progress in terms of performance in construction of houses and rehabilitation of slum dwellers under the Rajiv Awas Yojana during each of the last three years and the current year, State-wise;

(b) the amount of funds earmarked/sanctioned/released for the purpose in the Eleventh and Twelfth Five Year Plan, State-wise; and

(c) whether the States have achieved the set targets in the matter of construction of houses and rehabilitation of slum dwellers under this programme and if so, the details thereof, State-wise, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]:

(a) The details of progress in terms of performance in construction of houses and rehabilitation of slum dwellers under Rajiv Awas Yojana each of the last three years and the current year, State-wise is given in the Statement-I (*See* below).

(b) The details of the amount of funds sanctioned/released for purpose in the Eleventh and Twelfth Five year Plan, State-wise is given in the Statement-II (*See* below).

(c) Under RAY, GoI provides financial assistance to States and progress under scheme depends on willingness and availability of financial resources with the states therefore specific targets are not set. State wise progress is given in the Statement-III.